Order No.02/2017

In partial modification of Office Order No. 03/2016 dated 30th August, 2016 regarding transfer of Administrative Officers on promotion to the post of Chief Accounts Officer (Central Excise), with the approval of competent authority, the following transfer/posting is made:-

<table>
<thead>
<tr>
<th>S.No</th>
<th>Name of the Officers Smt/Shri/Miss</th>
<th>From (Zone)</th>
<th>To (Zone)</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>D. Srinivasa Prasad</td>
<td>Chennai Zone (present posting Coimbatore Zone)</td>
<td>NACEN, Hyderabad.</td>
</tr>
</tbody>
</table>


(Nagendra Kumar)
Under Secretary to the Government of India
Tel No. 011-23095584

Copy to:
1. Principal Chief Commissioner of GST and Central Excise (Chennai Zone), 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai-600034.
2. Commissioners of Central GST & Central Excise, 6/7, A.T.D Street, Race Course Road, Coimbatore-641018.
4. A.D.G, NACEN, Regional Training Institute, Hyderabad Campus, 1st Floor, Krishna Block, Dr. MCRHRDI, Road No.25, Jubilee Hills, Hyderabad-500033.
5. Officers concerned through Cadre Controlling Authority.
7. All the Pay and Accounts Officer concerned.
8. PS to Chairman / Members (Admn.) / Commissioner (Coord.), CBEC.
9. The Manager, Website, Directorate of Systems, New Delhi for uploading this order on the CBEC’s website.